

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 14<sup>th</sup> January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

S.No	Case No.	Parties	Counsel for parties	Remarks
<b>FOR PRONOUNCEMENT</b>				
1.	Original Application No. 31/2015 (CZ) (M.A.No.513/15) (M.A.No.694/15) (M.A.No.695/15) (M.A.No.768/15)	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sanjeev Mishra, Adv.	

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**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

S.No	Case No.	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
2.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 101/2015(CZ)	Shailendra Singh Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 44/2015 (THC)	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.	Mr. Om Shankar Shrivastav, Adv. Mr. Vivek Agrawal, Adv. Mr. Asadullah Khan, Adv. Mr. N.C.Das, Adv Mr. Ankur Paster, Adv.	
5.	Original Application No. 162/2014(CZ) (M.A.No.526/15)	Dr. Subhash C Pandey (MSW Mandideep) Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Shivendu Joshi Adv.	
6.	Original Application No.05/14(CZ)	Dr. Subhash C.Pandey ( <i>Industries at Mandideep</i> ) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	

7.	(M.A.No.29/16) in Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) (M.A.No.335/15) (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.518/15) (M.A.No.555/15) (M.A.No.560/15) (M.A.No.701/15 to 704/15) (M.A.No.724/15) (M.A.No.816/15) (M.A.No.817/15) (M.A.No.23/16)	Tribunal at its Own Motion ( <i>Sand Panna, Minning</i> ) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
8.	Original Application No. 44/2013(CZ)	Tribunal At Its Own ( <i>Fly Ash, Thermal Power</i> )  Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R- 2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv.for R-6 Mr. Vivek Russia,Adv.for R-2,5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv.	
9.	Original Application No. 01/2014(THC)	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
10.	Original Application No. 115/2014 (CZ) (M.A.No.189/14) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.11/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.for R-6	
11.	Original Application No. 135/2015(CZ) (M.A.No.16/16)	Ashok Kumar Manjhi Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv.	
12.	Original Application No. 136/2015(CZ) (M.A.No.15/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv.	
13.	Original Application No. 118/2015(CZ) (M.A.No.812/15) (M.A.No.14/16)	Sunil Patel Vs. Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv.	

14.	Original Application No. 119/2015(CZ) (M.A.No.13/16)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv..	
15.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.507/15) (M.A.No.739/15) (M.A.No.792/15) (M.A.No.795/15) (M.A.No.844/15) (M.A.No.847/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
<b>FOR COMPLIANCE</b>				
16.	<b>M.A.No.784/15</b> in Original Application No.107/2015(CZ)	Vijay Anand Vs. State of M.P. & 2 Ors.	Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv.	
17.	Original Application No. 264/2014 (THC) (M.A.No.564/14) (M.A.No.637/14)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
18.	Original Application No. 04/2013(THC) (M.A.No.856/15) (M.A.No.857/15) (M.A.No.24/16)	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta, Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan Chouksey for R-10 Mr. Dharamveer Sharma Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agarwal, Adv. Mr. Amit Gupta, Adv. Mr. Rajeev Jain, Adv.	